

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

I.A. No. 6 in Civil Appeal No(s). 7424/2013

KARNAIL KAUR & ORS.

Appellant(s)

VERSUS

STATE OF PUNJAB & ORS.  
(for impleadment)

Respondents(s)

Date : 30/06/2014 This application was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE V GOPALA GOWDA  
[IN CHAMBER]

For Appellant(s)

Mr. Ajay Sharma ,Adv.

For Respondent(s)

Ms. C.K Sucharita ,Adv.

Mr. H.S. Dhillah,Adv.

Mr. V. Sushant Gupta,Adv.

Ms. Kumud Lata Das ,Adv.

Mr. K.K. Mahalik,Adv.

Mr. Jagjit Singh Chhabra,Adv.

UPON hearing counsel the Court made the following  
O R D E R

Two weeks' time is granted to file objection in I.A. for  
impleadment.

(MADHU BALA)  
COURT MASTER

(S S R KRISHNA)  
ASSISTANT REGISTRAR

Signature Not Verified

Digitally signed by  
Madhu Bala  
Date: 2014.07.01  
15:13:42 IST  
Reason: